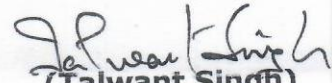


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

In pursuance of Delhi High Court Order no. 12/DHC/Gaz./G-7/VI.E.2(a)/2019 dated 26th March, 2019, all cases initiated by the CBI and triable by the courts of Metropolitan Magistrates pending in the Magisterial Courts, Central District, Tis Hazari Court, Delhi (**as per list attached**) are withdrawn and assigned to the court of Chief Metropolitan Magistrate, Rouse Avenue District Court Complex for further proceeding in accordance with law.

Ahlmad of the transferor courts will send the case files/records/Proceedings immediately to the transferee Courts well before the next date of hearing fixed in the matter and the lists of cases transferred are notified to the public at large within a period of two weeks from the date of issuance of Order so as to avoid any inconvenience to the public/litigants and lawyers.


(Talwant Singh)

District & Sessions Judge (HQs)
Delhi

No. 933/35807-827 F.3(4)MM/Gaz./2019 Delhi, Dated the 09 APR 2019

Copy forwarded for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Chief/Addl. Chief Metropolitan Magistrates, Central District, Tis Hazari Court.
3. The Administrative Civil Judge, Tis Hazari Court, Delhi.
4. The Reader to the District & Sessions Judge(HQs), Tis Hazari Court, Delhi.
5. The Special Commissioner of Police, Police Headquarters, I.P. Estate, New Delhi.
6. The Director(CBI), CGO Complex, Lodhi Road.
7. The Public Prosecutor, Tis Hazari Court, Delhi.
8. The Director, Directorate of Prosecution, Tis Hazari, Delhi
9. The Secretary, Bar Association, Tis Hazari, Patiala House, Saket, Karkardooma, Rohini and Dwarka Court Complexes
10. The Web-Site Committee (English/Hindi) Tis Hazari, Delhi to notify the transfer order on website immediately.
11. The PRO/APRO, Tis Hazari Court, Delhi.
12. Ahlmad of the transferor court are hereby directed to send the files complete in all respect (as per list attached) to the court of Chief Metropolitan Magistrate, Rouse Avenue District Court Complex for further proceeding in accordance with law.

